

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 27.11.2019**

**NOTICE**

Take notice that the following matters will be listed on 19.12.2019 at 02:00 PM in Court No-3 before the Bench Consisting of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 261 of 2019	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd & Ors.	Aditya Verma	Raghvendra Srivastva (R1) Goutham Shivshankar(R-3)
<b>2.</b>	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragonath	S. Santanam Swaminadhan
<b>3.</b>	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana (R1)(R10) Saneep Narain N. Batra Anjali (R2)-(R7)
<b>4.</b>	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N Rao R1-R3 George Pothan R4-R9 Raghenth Basant R5-R8
<b>5.</b>	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Bangalore & Ors.	Goutham Shiv Shankar	

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**By Order**

-sd/-  
**Registrar**